


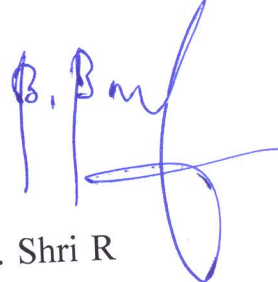
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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A. Ananthakrishnan R. Pradeep N-P-Vijaykumar.	Counsel for Respondents	
2.	B. Balamurugan.	Counsel for Petitioner	

ORDER

Shri B Balamurugan, representing senior counsel for petitioner present. Shri R Pradeep, counsel for R1 to R31 & R33 present. No representation on behalf of R32. Counsel for petitioner undertakes to inform the next date of hearing to counsel for R32. At request of both the sides, time enlarged for final hearing. Put up on 16.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)